

RUCHIKA INDUSTRIES INDIA LIMITED

(CIN: L51503MH1985PLC301881)
 Registered Office: 126, Damji Shamji Estate, LBS Marg, Vikhroli (West), Mumbai - 400 083
 Tel. No.: + 91 22 6153 0304; E-Mail ID: roc.ruchika@gmail.com; Website: www.ruchikaind.in

Recommendations of the Committee of Independent Directors ("IDC") on the Open Offer to the Public Shareholders of Ruchika Industries India Limited ("Ruchika"/ "Target Company") under Regulation 26(7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent Amendments thereto ["SEBI (SAST) Regulations, 2011"/"Regulations"]

1) Date	May 02, 2019
2) Name of the Target Company ("TC")	Ruchika Industries India Limited
3) Details of the Offer pertaining to TC	The Offer is being made by the Acquirer in terms of Regulation 3(1) and 4 of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 for acquisition up to 5,20,000 Equity Share of ₹5.00 each representing 26% of the Equity Share Capital/Voting Capital of the Target Company at a price of ₹8.75 (Rupees Eight and Paise Seventy Five only) ("Offer Price"), payable in cash.
4) Name of the Acquirer	Mr. Rajiv Chandulal Darji
5) Name of the Manager to the Offer	Mark Corporate Advisors Private Limited
6) Members of the Committee of Independent Directors	1) Mr. Pratik Popat : Chairman 2) Ms. Minal Panchal : Member
7) IDC Member's relationship with the TC (Director, Equity shares owned, any other contract/relationship), if any	IDC members are Independent Directors on the Board of the Target Company. They do not have any Equity Holding in the Target Company. None of them have entered into any other contract or have other relationship with the Target Company.
8) Trading in the Equity shares/other securities of the TC by IDC Members	No trading in the Equity Shares of the Target Company has been done by any of the IDC Members.
9) IDC Member's relationship with the Acquirer (Director, Equity shares owned, any other contract/relationship), if any	None of the IDC Members are Directors in companies where nominees of the Acquirer are acting as Director(s) nor have any relationship with the Acquirer in their personal capacities.
10) Trading in the Equity Shares/other securities of the Acquirer by IDC Members	Nil
11) Recommendation on the Open offer, as to whether the offer is fair and reasonable	IDC is of the view that Open Offer is fair and reasonable.
12) Summary of reasons for recommendation	IDC has taken into consideration the following for making the recommendation: IDC has reviewed (a) The Public Announcement ("PA") dated February 27, 2019 in connection with the Offer issued on behalf of the Acquirer (b) The Detailed Public Statement ("DPS") which was published on March 07, 2019 and (c) The Letter of Offer ("LoF") dated April 23, 2019 Based on the review of PA, DPS and LoF, the IDC is of the opinion that the Offer Price of ₹8.75 (Rupees Eight and Paise Seventy Five only) per Equity Share offered by the Acquirer (more than the highest price amongst the selective criteria mentioned under Justification of Offer Price) is in line with the regulation prescribed by SEBI under the Regulations and prima facie appears to be justified.
13) Details of Independent Advisors, if any	None
14) Any other matter(s) to be highlighted	None

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations, 2011.

for Ruchika Industries India Limited
 Sd/-
Pratik Popat
 Chairman-IDC

Place : Mumbai
 Date : May 03, 2019

VARDHMAN TEXTILES LIMITED

Regd. & Corporate Office: Chandigarh Road, Ludhiana-141010, Punjab (India)
 PAN No.: AABCM4692E;
 CIN: L17111PB1973PLC003345
 E-mail: secretarial.lud@vardhman.com;
 Website: www.vardhman.com

COMPANY NOTICE

Notice is hereby given pursuant to Regulation 29, read with Regulation 47 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, that a meeting of Board of Directors of the Company is scheduled to be held on **Thursday, 9th May, 2019**, inter-alia, to consider and approve the Audited Financial Results for the Financial Year ended 31st March, 2019 and for recommendation of dividend, if any, for the financial year 2018-19.

This notice is also available on the websites of:-
 a) Company (www.vardhman.com)
 b) BSE Ltd. (www.bseindia.com)
 c) NSE Ltd. (www.nseindia.com)

For VARDHMAN TEXTILES LIMITED
 Sd/-
 Date : 02.05.2019 (Sanjay Gupta)
 Place : Ludhiana Company Secretary

PUBLIC NOTICE

Notice is hereby given that 1) MR. BABUL KARSAN GADA, the owner and the member of the Flat No. C-1119 in Shree Trimurti Apartment Co. Op. Hsg. Soc. Ltd., Trimurti Lane, Mamlatedarwadi 6th Cross Road, Malad (West), Mumbai 400064, and 2) MRS. KESARIBEN BABUL GADA, the owner and member of the Flat No. C-1120 in Shree Trimurti Apartment Co. Op. Hsg. Soc. Ltd., Trimurti Lane, Mamlatedarwadi 6th Cross Road, Malad (West), Mumbai 400064, have lost/misplaced the original share certificate bearing No. 210 having distinctive No. 1046 to 1050 pertaining to the Flat No. C-1119, and bearing No. 211 having distinctive No. 1051 to 1055 pertaining to Flat No. C-1120, respectively & they have applied to the society for issuing duplicate share certificate to them in lieu of the original one either lost/misplaced by them. The applicants have undertaken to the society that if they find the original share certificate hereafter they will not misuse the same but return it to the society for cancellation and record.
 Any person having any claim/objection for issuing duplicate share certificate to them, should make the same known to the undersigned in writing at the address mentioned below specifically stating therein the exact nature of such claim if any, together with the document evidence within 14 days of the publication of this notice. If no objection is received as stipulated above, the society shall be free to issue duplicate share certificate to the applicant members.

Sd/-
 The Hon. Secretary/Chairman
 Shree Trimurti Apartment CHS LTD,
 Trimurti Lane, Mamlatedarwadi,
 6th Cross Road, Malad (West)
 Place: Mumbai Mumbai - 400064
 Dated: 03-05-19

NOTICE OF LOSS OF SHARE CERTIFICATE(S) - TATA STEEL LIMITED

Regd Office : Bombay House, 24 Homi Mody Street, Fort, Mumbai, Maharashtra, 400001
 Notice is hereby given that the Certificate(s) for the under mentioned Securities of the Company has / have been lost / misplaced and the holder(s) of the said Securities/ applicant(s) has/ have applied to the Company to issue duplicate Share Certificate(s). Any person(s) who has a claim(s) in respect of the said securities should lodge such claim with the Company at its Registered Office within 15days from the date else the Company will proceed to issue duplicate certificate(s) without any further intimation.

Name of the Shareholders	Kind of Securities	No of the Securities	Distinctive Number (s)
Sushma Harshid Mankad Harshid Anantrai Mankad	EQUITY 10/-	46	796941118 / 796941163

Place: RAJKOT Name(S) of holder(s) / Applicant(s)
 Date: 03/05/2019 SUSHMA HARSHID MANKAD

इलाहाबाद बैंक ALLAHABAD BANK

Head Office: 2, Netaji Subhas Road, Kolkata-700001
NOTICE
 In terms of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, Notice is hereby given that a meeting of Board of Directors of the Bank is scheduled to be held on Friday, the 10th May, 2019, inter-alia, to consider and approve the following:
 1. Audited Financial Statements of the Bank for the 4th quarter and financial year ended on March 31, 2019.
 2. Convening of Annual General Meeting and fixing the date of Annual Book Closure.
 For further detail, please log on to Bank's website www.allahabadbank.in and/or website of Stock Exchanges, www.nseindia.com, www.bseindia.com.
 Place : Kolkata Sanjay Aggarwal
 Date : 02.05.2019 General Manager (F&A) and CFO

This is only an advertisement for information purpose and not an offer document announcement. Not for publication, distribution or release directly or indirectly outside India. All capitalized terms used and not defined herein shall have the meaning assigned to them in the Letter of Offer dated February 1, 2018 filed with the stock exchanges, namely BSE Limited and National Stock Exchange of India Limited and Securities and Exchange Board of India, ("SEBI") (the "Letter of Offer").



INDIABULLS VENTURES LIMITED

Indiabulls Ventures Limited ("Company") was originally incorporated as "GPF Securities Private Limited" on June 9, 1995 at Delhi and Haryana as a private limited company under the Companies Act, 1956.
 For details in relation to changes to the name and registered office of our Company, please see "History and Certain Corporate Matters" on page 159 of the Letter of Offer ("LoF").
 Corporate identification number: L74999DL1995PLC096931
 Registered Office: M-62 & 63, First Floor, Connaught Place, New Delhi - 110 001, Delhi, India; Telephone: +91 11 3025 2900; and Facsimile: +91 11 3015 6901
 Corporate Office(s): Indiabulls House, Indiabulls Finance Centre, Senapati Bapat Marg, Elphinstone Road, Mumbai - 400 013, India
 Telephone: +91 22 6189 9016; and Facsimile: +91 22 6189 9001
 Indiabulls House, 448-451, Udyog Vihar, Phase V, Gurugram - 122 016, India; Telephone: +91 124 6681199; and Facsimile: +91 124 6681240
 Contact Person: Mr. Lalit Sharma, Company Secretary and Compliance Officer; E-mail: helpdesk@indiabulls.com, Website: www.indiabullsventures.com

PROMOTERS OF OUR COMPANY: MR. SAMEER GEHLAUT, ORTHIA CONSTRUCTIONS PRIVATE LIMITED, ORTHIA PROPERTIES PRIVATE LIMITED, ZELKOVA BUILDERS PRIVATE LIMITED, INUUS PROPERTIES PRIVATE LIMITED AND INUUS DEVELOPERS PRIVATE LIMITED

NOTICE TO THE HOLDERS OF PARTLY PAID-UP EQUITY SHARES OF INDIABULLS VENTURES LIMITED, WHO HAVE NOT PAID THE SECOND CALL MONEY PURSUANT TO THE NOTICE DATED JANUARY 28, 2019, TO MAKE THE PAYMENT OF SECOND CALL MONEY WITHIN THE PERIOD OF MAY 06, 2019 TO MAY 21, 2019 (BOTH DAYS INCLUSIVE)

ISSUE OF 82,948,313 PARTLY PAID UP EQUITY SHARES OF FACE VALUE OF ₹ 2 EACH OF OUR COMPANY FOR CASH AT A PRICE OF ₹ 240 (INCLUDING A PREMIUM OF ₹ 238) PER EQUITY SHARE ("RIGHTS EQUITY SHARES") FOR AN AMOUNT AGGREGATING UP TO ₹ 19,907.60 MILLION ON A RIGHTS BASIS TO THE ELIGIBLE EQUITY SHAREHOLDERS OF THE COMPANY IN THE RATIO OF 3 RIGHTS EQUITY SHARES FOR EVERY 16 FULLY PAID-UP EQUITY SHARES HELD BY SUCH ELIGIBLE EQUITY SHAREHOLDERS (THE "RIGHTS ISSUE").

PAYMENT METHOD*			
Amount Payable per Rights Equity Share i.e. Issue Price	Face value (₹)	Premium (₹)	Total (₹)
On Application	0.50	59.50	60.00
On First Call	0.30	35.70	36.00
On Second Call	0.30	35.70	36.00
On Third and Final Call	0.90	107.10	108.00
Total			240.00

*For details on the payment method, see "Terms of the Issue" beginning on page 428 of the Letter of Offer.

In accordance with the Second Call money notice dated January 28, 2019, the last date for payment of Second Call money was February 22, 2019. However, the Board of Directors of the Company at their meeting held on April 25, 2019 has decided to give another opportunity to the shareholders holding Rights Equity Shares who have not paid the Second Call money upto February 22, 2019, by providing a separate window from May 6, 2019 to May 21, 2019 (both days inclusive) for the payment of Second Call money. Further, the Rights Equity Shares of such shareholders who shall pay the Second Call money from May 6, 2019 to May 21, 2019 will be admitted for listing and trading under the new ISIN No. i.e. IN9274G01034, allotted for the Rights Equity Shares.

The shareholders holding Rights Equity Shares who have not paid the Second Call money upto February 22, 2019, are requested to make payment of the Second Call money on or before May 21, 2019 failing which the application & First call money already paid in relation to the Rights Equity Shares in respect of which the Second Call money remains unpaid shall be forfeited for non-payment of Second Call money, in accordance with the disclosure included in the Letter of Offer and in terms of the Articles of Association of the Company. Additionally as per the provisions of the Articles of Association of the Company, the shareholders who have not been able to exercise voting rights in respect of the partly paid Equity Shares on which call payable by them, have not been paid by May 21, 2019.

Payment of the Second Call money be sent through cheque/ demand draft payable at par at Hyderabad in favor of "Indiabulls Ventures Limited" in case of resident shareholders or non-resident shareholders applying on repatriable basis or non-repatriable basis from Monday, May 06, 2019 to Tuesday, May 21, 2019. Notice for the payment of second call money during the period from May 6, 2019 to May 21, 2019 has been mailed/ dispatched to the shareholders (who have not paid the said call till February 22, 2019) on May 1, 2019 & May 2, 2019, respectively. Any shareholder not receiving the said Notice is advised to write a mail to indiabullsventures.rights@karvy.com. For making payment of the Second Call money and for other related information, you are requested to refer and carefully read the general instructions of the Second Call money notice dated January 28, 2019 read with Notice dated April 29, 2019.

SHAREHOLDERS HOLDING RIGHTS EQUITY SHARES WHO HAVE NOT PAID THE SECOND CALL MONEY UPTO FEBRUARY 22, 2019 ARE REQUESTED TO CAREFULLY READ THE INSTRUCTIONS STATED IN THE SECOND CALL MONEY NOTICE DATED JANUARY 28, 2019 AND NOTICE DATED APRIL 29, 2019 AND MAKE PAYMENT OF THE SECOND CALL MONEY ON THE COLLECTION CENTRES, DETAILS OF WHICH ARE AS FOLLOWS:
COLLECTION BANK BRANCHES FOR RESIDENT APPLICANTS-

YES BANK LIMITED: AGRA : GROUND AND FIRST FLOOR, 116/18, SANJAY PALACE, UTTAR PRADESH - 282002, Tel: 0562-4049008; AHMEDABAD: 102/103, CG CENTRE, CG ROAD, GUJRAT - 380009, Tel: 079-6609922; AHMEDNAGAR : CMS DISTRICT, GROUND FLOOR, UNIT NO 1-5, MARK SQUARE APART, SAVEDI ROAD, MAHARASHTRA - 414105, 9921013499; AMRELI - BAGASARA : SHOW ROOM NO 1, GROUND FLOOR ANGEL CINE WORLD, BHAGWATI, CHOWK, MANEKपुरA, AMRELI - 365601, 9016344427; AMRITSAR : 42, MALL ROAD, NEXT TO HITZ HOTEL, PUNJAB - 143001, Tel: 0183 - 5031605; ANAND : GROUND FLOOR, MARUTI SUNAND, AMUL DAIRY ROAD, GUJRAT - 388001, 9898978411; AURANGABAD : A7, GROUND FLOOR, AURANGABAD BUSINESS CENTRE, MAHARASHTRA - 431001, Tel: 0240 6619000; BENGALURU : GROUND FLOOR, PRESTIGE OBELISK MUNICIPAL NO 3, KASTURBA ROAD, KARNATAKA - 560001, Tel: 080-30429001; BHAVANAGAR : Unit No.G-1, Plot G-2-G-3 Of, The Building Known As "Silver Arc", Plot No.9, Waghawadi Road, GUJRAT - 364001, Tel: 0278-6631001; BHOPAL : GR FLOOR, PLOT NO. 215, MP NGR PHASE 1, BHOPAL, MADHYA PRADESH - 462011, 9926446699; BHUBANESHWAR : 31 Bajpui Nagar Bhubhaneshwar Orissa-75100731 Bajpui Nagar Bhubhaneshwar Orissa-75100731 Bajpui Naga ODISHA - 751009, 9937500891; CHANDIGARH : SHOP CUM OFFICE (SCO) NO 151-152 SECTOR 9C, MADHYA MARG, CHANDIGARH - 160017, Tel: 0172-6659114; CHENNAI : UTHAMAR GANDHI SALAI, OPP PARK HOTEL, NUNGAMBAKKAM, TAMIL NADU - 600034, Tel: 044-66765024; COIMBATORE : MANCHESTER KRISHNA LANDMARK, AVINASHI ROAD, PAMIL NADU - 641018, Tel: 0422-6649102; DEHRADUN : GROUND FLOOR, 56, RAJPUR ROAD, UTTARANCHAL - 248001, 7830036667; FARIDABAD : Ground Floor and Second Floor SCO-4 Sector 16 HARYANA - 121002, 9999009121; GANDHI NAGAR : GROUND FLOOR POORNIAM HOTEL PLOT NO 285 SECTOR 16 GUJRAT - 382016, 9898565567; GHAZIABAD : Plot C-37 Rajnagar Dist Centre (RDC) Ghaziabad Uttar Pradesh 201002/Plot C-37 Rajnagar Dist Centre (R UTTAR PRADESH - 201001, 9718019933; GURGAON : YES BANK LTD, RETAIL BLOCK UPPER GROUND FLOOR DLF CYBER CITY, TOWER C BUILDING B, DLF CYBER CITY, GURGAON - 122002, 0124-3001909; GUWAHATI : GF and FF Building No-115 Goyal Enclave G.S ASSAM - 781005, 9435031462; HYDERABAD : MAYANK TOWERS, SURVEY NO.31 (OLD),31/2 (NEW), RAJ BHAVAN ROAD,SOMAJIGUDA, ANDHRA PRADESH - 500082, Tel: 9704018222; INDORE : Yes Bank Ltd,9/1/1 M.G Road,Adjoining Treasure Island-452001 Madhya Pradesh - 452001, 0731-4275000; JAIPUR : G2, GROUND FLOOR, GREEN HOUSE PLOT O-15, ASHOK MARG, RAJASTHAN - 302001, Tel: 0141-3983820; JALANDHAR : YES BANK LTD, GROUND FLOOR, SATNAM COMPLEX, BMC CHOWK, JALANDHAR-144001, PUNJAB PUNJAB - 144001, 0181 5029064; JODHPUR : GROUND FLOOR,117/4, PWD COLONY, RAJASTHAN - 342001, Tel: 9829962324; KALYAN : Shop no 12 and 13 Ground and Mezzanine Shreya Palace Opp Adarsh Hindi High School Santoshi Mata Road Ka MAHARASHTRA - 421301, 9833744837; KANPUR : GROUND FLOOR PADAM TOWERS 14/113, CIVIL LINES, UTTAR PRADESH - 208001, Tel: 0512-6710140; KOCHI : YES BANK LTD, FIRST FLOOR, PUTHURAN PLAZA, KPCC JUNCTION, M G ROAD, KOCHI - 682011, KERALA KERALA - 682011, 0484-6641039; KOLKATA : RUSSEL STREET WEST BENGAL - 700017, Tel: 033-39879165; KOTA : GROUND AND MEZZANINE FLOOR, JAI HEIGHTS, GUMANPURA MAIN RD, GUMANPURA, POST KOTA, RAJASTHAN - 324001, 9828142500; LUCKNOW : TULSI COMPLEX, 12, RANI LAXMIBAI MARG, HAZRATGANJ, UTTAR PRADESH - 226001, Tel: 0522-4099102; LUDHIANA : B-X/2427/928, GF- FF, GOBIND NAGAR, FERROZPUR ROAD, PUNJAB - 141001, Tel: 0161-4689043; MEERUT : GROUND FLOOR,SHOP NO.-1, PINNACLE TOWER,PANCHSHEEL, COLONY, GARH ROAD, UTTAR PRADESH - 250004, 9068074488; MEHSANA : GROUND FLOOR, SIDDHIM, NEAR SIGMA OAFIS, OPPOSITE URBAN COO BANK, GUJRAT - 384002, 9925741437; MUMBAI : 1 A MITTAL CHAMBERS NARIMAN POINT OPP INOX THEATRE, MAHARASHTRA - 400021, Tel: 022-67478917; NAGPUR : GR FLOOR SWAMI SADAN PLOT NO 206/1 A GPO SQUARE, VIP ROAD CIVIL LINES, MAHARASHTRA - 440001, Tel: 0712-6628822; NASHIK : SHOP NO 9 TO 13, AGORA, CANADA CORNER, JUNCTION OF SHARANANUVAI AND, COLLEGE ROAD, MAHARASHTRA - 422002, Tel: 2536619000; NAVI MUMBAI : Part Ground Floor Sharda Terraces Plot No. 65 Sector 17 DLF Belapur Navi Mumbai 400614CDB Belapur Nav MAHARASHTRA - 400703, 7710087228; NEW DELHI : 11/48, NYAYA MARG CHANAKYAPURI, DELHI - 110021, Tel: 011-30259035; NOIDA : Basement Gr and First Floor Plot no.38 Block-H1A Sector 63 Noida UTTAR PRADESH - 201301, 0120-4681735; PANAJI : GROUND AND FIRST FLOOR, PLOT-SANTO AGOSTINHO,18TH JUNE ROAD, OPP HDFC BANK, GOA - 403001, Tel: 0832-6659000-106; PATNA : GROUND FLOOR, RAJENDRA RAM PLAZA, EXHIBITION ROAD, BIHAR - 800001, Tel: 06123009016; PUNE : KARAN SELEN, BHANDARKAR ROAD, SHIVAJI NAGAR, MAHARASHTRA - 411004, Tel: 020-30149054; RAIPUR : RAJ VILLA,RAIGARH BADA, HOUSE NO 830,PLOT NO 10/26, CIVIL LINES,RAIPUR, - 492001, 8878902220; RAJKOT : FIRST FLOOR, NATH EDIFICE PLOT NO 21/25, NO.450/C JCT DR YAGNIK RD AND RACE COURSE RD, GUJRAT - 360001, Tel: 0281 - 6691401; ROHTAK : GROUND FLOOR, 719/19, NARAIN COMPLEX, SANT NAGAR, CIVIL ROAD (DELHI ROAD), HARYANA - 124001, 8813830030; SAHARANPUR : GROUND FLOOR, BANKA COMPLEX 2/8/28, MISSION COMPOUND, PO SAHARANPUR -UP, UTTAR PRADEH - 247001, 9412392020; SHIMLA : GROUND LEVEL, TIMBER HOUSE CART ROAD, HIMACHAL PRADESH - 171001, Tel: 0177 - 6629022; SRINAGAR : UNIT NO. 1-6, 2ND FLOOR, M.S. MALL SITE, RESIDENCY ROAD ESTATE, JAMMU AND KASHMIR - 190001, Tel: 0194-2483132; SURAT : GR FLOOR,MANGALDEEP, RING ROAD, NEAR MAHAVIR HOSPITAL, NEAR RTD, GUJRAT - 395001, Tel: 0261-6600126; SURENDRANAGAR : Shop No. 1 Shapath - 3 Near GNFC Towers S.G. HighwayBodakev Ahmedabad - 380 054Bodakev Ahmedabad - GUJRAT - 380054, 02752237118; THANE : Gr Fr Mezz and First Floor Nimal Deep Opp Talao Pali Rd, Moose Road Talapali Thane (W) 400602.Dr. M MAHARASHTRA - 400602, 7666235957; TIRUVALLA : Ground Floor Kaleekal Vadakekthil RD, Muthoor ThiruvillaKerala - KERALA - 689107, 9645091776; TRICHUR : Ground Floor Centre Point 9/44/1 M.G. Road Thrissur Kerala. PIN - 680 004.Thrissur Kerala. PIN - 680 KERALA - 676505, 9961689338; UDAIPUR : YES BANK LTD, 29, GOVERDHAN PLAZA, OPP LOKKAMANDAL, UDAIPUR - 313002, RAJASTHAN RAJASTHAN - 313002, 0294-5105731; ULHASNAGAR : Maruti Arcade Ground Floor Opp. Maruti Arcade Ground Floor Opp. Ulhasnagar Municipal Corporation UH Maharashtra - 421003, 0251-2565491; VADDORAA : GROUND FLOOR, CORNER SQUARE RACE COURSE CIRCLE, NEXT TO WEST SIDE/ INOX, GUJRAT - 390007, Tel: 0265-6619328; VALSAD : SIGNATURE,OPP SHAILESH PETROL PUMP, DHARAMPUR ROAD, VALSAD, - 396001, 9712336333; VISAKHAPATNAM : YES BANK LTD, GROUND FLOOR, SUN TOWER TS NO 1187 OF BLOCK NO 53, WALTAIR MAIN ROAD, ANDHRA PRADESH - 533007, 0891-6623000

COLLECTION BANK BRANCHES FOR NON-RESIDENT APPLICANTS-
YES BANK LIMITED: CHENNAI : UTHAMAR GANDHI SALAI,OPP PARK HOTEL,NUNGAMBAKKAM,CHENNAI,TAMIL NADU-600034, Tel: 044-66765024; HYDER-ABAD : MAYANK TOWERS,SURVEY NO.31 (OLD),31/2 (NEW),RAJ BHAVAN ROAD,SOMAJIGUDA,HYDERABAD,ANDHRA PRADESH-500082, Tel: 9704018222; KOLKATA : RUSSEL STREET,KOLKATA, WEST BENGAL-700017, Tel: 033-39879165; MUMBAI : 1 A MITTAL CHAMBERS, NARIMAN POINT OPP INOX THEATRE - MUMBAI,MAHARASHTRA-400021, Tel: 022-67478917; NEW DELHI : 11/48, NYAYA MARG, CHANAKYAPURI, NEW DELHI,DELHI-110021, Tel: 011-30259035

REGISTRAR TO THE ISSUE	COMPANY SECRETARY AND COMPLIANCE OFFICER
 Karvy Fintech Private Limited [Karvy Selenium Tower B, Plot 31-32, Gachibowli Financial District, Nanakramguda, Hyderabad - 500 032, India Telephone: +91 40 6716 2222 Facsimile: +91 40 2343 1551 Email: einward.ris@karvy.com ; Investor grievance Email: indiabullsventures.rights@karvy.com Contact Person: M Murali Krishna Website: www.karvino.com SEBI Registration No.: INR000000221	Mr. Lalit Sharma Indiabulls House, 448-451, Udyog Vihar, Phase V, Gurugram - 122 016, India. Telephone: +91 124 6681541 Facsimile: +91 124 6681240; Website: www.indiabullsventures.com Email: lalit.s6@indiabulls.com Investors may contact the Registrar to the Issue or our Company Secretary and Compliance Officer for any Second Call money related matter.

Place : New Delhi For Indiabulls Ventures Limited
 Date : May 02, 2019 Sd/-
 Company Secretary & Compliance Officer

Aditya Birla Finance Ltd.

(A subsidiary of Aditya Birla Capital Ltd.)



PROTECTING INVESTING FINANCING ADVISING

<https://abfl.adityabirlacapital.com> | Email : ankur.shah@adityabirlacapital.com
 Regd office: Indian Rayon Compound, Veraval, Gujarat 362266
 Cor. office: One Indiabulls Centre, Tower 1, 18th Floor, Elphinstone Road, Mumbai 400013
 Tel.: 91-22-43567100 | Fax: 91-22-43567265 | CIN : U65990GJ1991PLC064603

An Extract of Financial Results for the Year Ended 31 March, 2019. (₹. in Crores)

Sr. No.	Particulars	Year Ended	
		31 March, 2019 (Audited)	31 March, 2018 (Audited)
1	Total Income from Operations	5,607.27	4,436.39
2	Net Profit before tax	1,328.01	1,050.89
3	Net Profit after tax	868.72	695.98
4	Total Comprehensive Income	868.82	698.57
5	Paid up Equity Share Capital (Face Value of ₹ 10/- each)	656.25	645.68
6	Reserve excluding Revaluation Reserve	6,760.30	5,583.30
7	Net worth	7,416.54	6,228.98
8	Paid up Debt capital / outstanding Debt	43,201.30	36,236.12
9	Outstanding Redeemable Preference Shares	10.80	10.80
Analytical Ratios			
10	Debt Equity Ratio	5.83	5.82
11	Earnings Per Share of ₹ 10/- each		
	Basic and Diluted (₹)	13.37	11.01
12	Capital Adequacy Ratio (%)	17.45	17.90
13	Non-Performing Assets (NPA) Ratios		
	(a) Amount of Gross Non-Performing Assets	604.28	385.73
	(b) Amount of Net Non-Performing Assets	328.92	178.40
	(c) Gross NPA (%)	1.19%	0.91%
	(d) Net NPA (%)	0.65%	0.42%
14	Return on Assets (%)	1.81	1.76

Notes:
 1 The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on 02 May, 2019.
 2 The above is an extract of the detailed format of the Audited Financial Results filed with the Stock Exchanges under Regulation 52 of the SEBI (LODR) Regulations, 2015. The full format of the Financials Results is available on the Company's website www.abfl.adityabirlacapital.com.
 3 Results for the year ended 31 March, 2019 are in compliance with Indian Accounting Standards (Ind AS) notified by the Ministry of Corporate Affairs. The results for the year ended 31 March, 2018 have been restated to comply with Ind AS and are comparable on like to like basis.
 4 As of 31 March, 2019, the Company has aggregate exposure of ₹ 220.64 crores to four SPVs of IL&FS group categorized as amber or red [as submitted by ILFS to NCLAT]. The said exposures have been classified by the company under Stage III carrying ECL provision of ₹ 58.91